

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 161 of 2011 &
I.A. Nos. 247 & 248 of 2011

Dated : 23rd January, 2012

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Maharashtra State Power Generation Co. Ltd. ... Appellant(s)

Versus

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s): Ms. Shikha Ohri
Counsel for the Respondent(s): Ms. Swapna for Mr. Buddy A. Ranganadhan for R.1

ORDER

It is represented that the counter is being filed today.

Post the matter for hearing on **13.02.2012**. In the
meantime, Rejoinder, if any, be filed after serving copy on the other
side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

Vs/ts